

**CENTRAL ADMINISTRATIVE TRIBUNAL
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Original Application No. 332/00420/2019
This the 4th day of September, 2019

Hon'ble Ms. Jasmine Ahmed, Member - J
Hon'ble Mr. Devendra Chaudhry, Member - A

Alok Kumar Mitra, aged about 52 years, son of late Bimal Chandra Mitra, r/o 155, Rajendra Nagar, Lucknow - 226004.

..... Applicant
By Advocate: Sri Shireesh Kumar

VERSUS

Union of India through Secretary, Ministry of Finance, Department of Revenue, Government of India, North Block, New Delhi -110001.

..... Respondent
By Advocate: Sri Aman Malik alongwith Sri Rajesh Katiyar

ORDER (ORAL)

Delivered by:

Hon'ble Ms. Jasmine Ahmed, Member - J

Learned counsel for the applicant states that he wants to withdraw this petition with liberty to file afresh as the representation preferred by the applicant has been rejected by the respondents and he wants to challenge this order by way of filing fresh O.A. Liberty is granted. Accordingly, the instant petition stands dismissed at the admission stage itself having been withdrawn.

(Devendra Chaudhry)
Member (A)

(Jasmine Ahmed)
Member (J)

RK